

Government propose to introduce the Central Government Health Scheme in Government Hospitals for the benefit of its employees and pensioners;

(b) the names of cities where this scheme has been introduced and the number of Government employees and pensioners registered under the scheme; and

(c) the details of the amount to be released under this scheme to Bihar and Gujarat during the Eighth Five Year Plan and the time by which it will be released?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). CGHS has been introduced in Patna (Bihar) and Ahmedabad (Gujarat). CGHS is also extended to Ranchi (Bihar) in respect of Accountant General's establishment.

The number of CGHS beneficiaries (Central Government Employees' and Pensioners) in Patna and Ahmedabad is 20,220 and 7,144 respectively. No grants are released to the State Governments under the Central Govt. Health Scheme.

State Government Hospitals and some private hospitals have been recognised for the treatment of CGHS beneficiaries referred to by the CGHS dispensaries in both Patna and Ahmedabad.

Prevention of Blindness Programme

1757. SHRI K.T. VANDAYAR:
SHRI SUKDEO PASWAN:
SHRIMATI VASUNDHARA RAJE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total funds received by the Government from the World Bank for the prevention of blindness during the last three years and conditions laid by the World Bank in this regard;

(b) whether the Government are aware of the exact number of blind persons in the country;

(c) if so, the details thereof and the total amount spent so far for the prevention of blindness, State-wise and the details of the scheme formulated for the next two years;

(d) whether initially this programme is to be implemented only in eight States; and

(e) if so, the names of those states and the reasons for non-implementation of the programme in all parts of the country in an uniform manner?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The World Bank has agreed to provide a credit of US \$ 117.8 million for Cataract Blindness Central Project in the States of Madhya Pradesh, Uttar Pradesh, Andhra Pradesh, Tamil Nadu, Orissa, Maharashtra and Rajasthan during the project period 1994—2001.

(b) and (c). According to one estimate there are more than 12 million blind people in the country. A statement showing the amount spent by States/UTs under the Centrally sponsored National Programme for control of Blindness during the last three years.

(d) and (e). The World Bank assistance has extended to seven States where the prevalence of cataract blindness is generally higher. A similar project has been approved for the State of J&K from central budget. The proposal to extend the same pattern of assistance to other States is at an advanced stage of consideration.

Statement

Code State	1991-92 Expd. reported by State	1992-93 Expd. reported by State	1993-94 Expd. reported by State
1	2	3	4
1 Andhra Pradesh	58.01	13.54	67.15
2 Arunachal Pradesh	7.15	5.01	5.90
3 Assam	27.74	2.33	12.01
4 Bihar	22.84	60.31	49.76
5 Goa	1.73	10.59	4.60
6 Gujarat	248.95	133.66	27.24
7 Haryana	10.08	19.91	28.04
8 Himachal Pradesh	6.32	0.45	12.91
9 Jammu & Kashmir	17.78	37.28	7.35
10 Karnataka	36.10	38.68	43.81
11 Kerala	21.73	20.42	46.67
12 Madhya Pradesh	198.95	242.06	350.70
13 Maharashtra	70.98	118.79	128.51
14 Manipur	7.78	8.66	7.47
15 Meghalaya	4.85	4.85	0.64
16 Mizoram	3.26	3.62	5.00
17 Nagaland	9.39	8.20	12.57
18 Orissa	42.46	33.66	28.17
19 Punjab	31.98	11.26	12.82
20 Rajasthan	40.56	66.83	107.11
21 Sikkim	17.38	1.15	2.55
22 Tamilnadu	23.82	16.01	24.41
23 Tripura	34.20	25.13	38.77
24 Uttar Pradesh	63.22	92.55	151.04
25 West Bengal	25.00	12.20	36.20
26 Andaman & Nicobar	2.08	2.10	2.38
27 Chandigarh	0.77	1.15	1.52
28 Dadra Nagar Haveli	0.09	0.02	0.31
29 Daman & Diu	0.10	4.33	4.90
30 Delhi	0.00	2.25	2.04
31 Lakshdweep	2.51	1.81	0.09
32 Pondicherry	1.27	0.90	0.52
India	1039.08	1059.91	1223.16

[English]

CGHS Dispensary at Noida

1758. DR. RAMESH CHAND TOMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have opened a CGHS Dispensary at NOIDA:

(b) if so, the date of its opening;

(c) whether the said Dispensary has been opened in its own building and at a central place;

(d) if not, whether the Government has any proposal under consideration to shift the dispensary to its own